

Shri Tyagi: Only *nava graha!*

Mr. Speaker: All the other amendments have to be formally disposed of. I will put all the other amendments to the vote of the House together.

Amendments Nos. to 10, 12 and 13 were put and negatived.

Mr. Speaker: The House will now take up Private Members' Business.

15.15 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTY-EIGHTH REPORT

Shri Jhulan Sinha (Siwan): I beg to move:

"That this House agrees with the Sixty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 24th August, 1960."

Mr. Speaker: The question is:

"That this House agrees with the Sixty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 24th August, 1960."

The motion was adopted.

Mr. Speaker: Bills to be introduced.

Shri Jhulan Sinha—not moving.

Shri Hem Raj.

15.16 hrs.

LEGAL PRACTITIONERS (AMENDMENT) BILL*

(Amendment of sections 14 and 15)
by Shri Hem Raj

Shri Hem Raj (Kangra): I beg to move for leave to introduce a Bill further to amend the Legal Practitioners Act, 1879.

Mr. Speaker: The question is..... Order, order. I find a number of hon. Members leaving. Hon. Members are always forgetting that while I am standing, all other Members should sit down.

Shri Braj Raj Singh: Mostly it is on that side of the House.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Legal Practitioners Act, 1879."

The motion was adopted.

Shri Hem Raj: I introduce the Bill.

15.17 hrs.

LEGISLATIVE COUNCILS (COMPOSITION) BILL*

by Shri Shree Narayan Das.

Shri Shree Narayan Das (Darbhanga): I beg to move for leave to introduce a Bill to provide for the composition of the Legislative Councils of States and for matters connected therewith.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the composition of the Legislative Councils of States and for matters connected therewith."

The motion was adopted.